

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 13th December, 2012

NO.HC.VII-10/2012/ 10664 /A. Shri Dilip Kumar Mahanta, L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur is transferred and posted as District and Sessions Judge, Kamrup, Guwahati vice Smti Rumi Kumari Phukan transferred.

On being released by the Government of Assam, Shri Mahanta will hand over charge of his Office to the available Senior Officer in the Judicial Department and join his new assignment immediately.

NO.HC.VII-10/2012/ 10665 /A. Shri Adhir Kumar Das, Presiding Officer, Labour Court, Guwahati is transferred and posted as District and Sessions Judge, Lakhimpur, North Lakhimpur vice Shri Pradip Kumar Khanikar transferred.

In anticipation of his release by the Government of Assam, Shri Das will hand over charge of his Court and Office to the Presiding Officer, Industrial Tribunal, Guwahati and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10666 /A. Smti Rumi Kumari Phukan, District and Sessions Judge, Kamrup, Guwahati is transferred and posted as District and Sessions Judge, Dibrugarh, vice Shri Mir Alfaz Ali transferred.

Smti Phukan will hand over charge of her Court and Office to the Seniormost Additional District and Sessions Judge, Kamrup, Guwahati and proceed to join at her new place of posting immediately.

NO.HC.VII-10/2012/ 10667 /A. Shri Pradip Kumar Khanikar, District and Sessions Judge, Lakhimpur, North Lakhimpur is transferred and posted as Member, MACT, Dhubri, vice Shri Ashok Kumar Borah transferred.

Shri Khanikar will hand over charge of his Court and Office to the Civil Judge and Assistant Sessions Judge, Lakhimpur, North Lakhimpur and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10668 /A. Shri Akhtar Fun Ali Bora, Member Secretary, Assam State Legal Services Authority, Guwahati is transferred and posted as District and Sessions Judge, Nagaon vice Shri Samarjit Dey transferred.

On being released from the Assam State Legal Services Authority, Shri Bora will hand over charge of his Office to the Deputy Secretary, Assam State Legal Services Authority, Guwahati and proceed to join his new assignment on 01.07.2013 or before.

NO.HC.VII-10/2012/ 10669 /A. Shri Mir Alfaz Ali, District and Sessions Judge, Dibrugarh is transferred and posted as District and Sessions Judge, Nalbari, vice Shri Susil Kumar Sarma transferred.

Shri Ali will hand over charge of his Court and Office to the Civil Judge and Assistant Sessions Judge, Dibrugarh and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10670 /A. Shri Bishnu Debnath, District and Sessions Judge, Cachar, Silchar is transferred and posted as Member, MACT, Silchar, vice Shri Mahiuddin Ziaul Haque to be retired on 31.12.2012.

Shri Debnath will hand over charge of his Court and Office to the Civil Judge and Assistant Sessions Judge, Cachar, Silchar and join his new assignment on 31.12.2012 or within 7 days thereafter.

NO.HC.VII-10/2012/ 10671 /A. Smti Rita Bora Saikia, Principal Judge, Family Court, Cachar, Silchar is transferred and posted as Principal Judge, Family Court No.1, Kamrup, Guwahati, vice Smti Soneka Bora transferred.

Smti Bora Saikia will hand over charge of her Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join at her new place of posting on 01.07.2013 or before.

NO.HC.VII-10/2012/ 10672 /A. Smti Soneka Bora, Principal Judge, Family Court No.1, Kamrup, Guwahati is transferred and posted as Principal Judge, Family Court, Cachar, Silchar, vice Smti Rita Bora Saikia transferred.

Smti Borah will hand over charge of her Court and Office to the Principal Judge, Family Court, No.2, Kamrup, Guwahati and proceed to join at her new place of posting on 01.07.2013 or before.

NO.HC.VII-10/2012/ 10673 /A. Smti Selina Begum, District and Sessions Judge, Jorhat is transferred and posted as Member, MACT, Nagaon, vice Smti Susmita Phukan Khound posted at the same station.

Smti Begum will hand over charge of her Court and Office to the Senior most Judicial Officer at the Station and proceed to join her new assignment immediately.

NO.HC.VII-10/2012/ 10674 /A. Shri Pratap Chandra Das, District and Sessions Judge, Morigaon is transferred and posted as Member, MACT, Barpeta, vice Shri Bidyut Kumar Sen transferred.

Shri Das will hand over charge of his Court and Office to the Civil Judge and Assistant Sessions Judge, Morigaon and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10675 /A. Shri Ikramul Hussain, Special Judge, CBI, Guwahati is transferred and posted as District and Sessions Judge, Morigaon, vice Shri Pratap Chandra Das transferred.

Shri Hussain will hand over charge of his Court and Office to the Special Judge, Additional CBI Court No.1, Guwahati and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10676 /A. Shri Susil Kumar Sarma, District and Sessions Judge, Nalbari is transferred and posted against the vacant post of Presiding Officer, Industrial Tribunal, Dibrugarh.

In anticipation of appointment by the Govt. of Assam, Shri Sarma will hand over charge of his Court and Office to the Civil Judge & Asstt. Sessions Judge, Nalbari and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10677 /A. Shri Bidyut Kumar Sen, Member, MACT, Barpeta is transferred and posted as Additional District and Sessions Judge, Dibrugarh vice Shri Abhijit Bhattacharyya transferred.

Shri Sen will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10678 /A. Shri Samarjit Dey, District and Sessions Judge, Nagaon is transferred and posted as Special Judge, CBI, Guwahati, vice Shri Ikramul Hussain transferred.

Shri Dey will hand over charge of his Court and Office to Sri Pranjal Das, Additional District & Sessions Judge, Nagaon and proceed to join his new assignment immediately. Shri Das will remain in charge of the court and office of the District & Sessions Judge, Nagaon until further order or till joining of Shri Akhtar Fun Ali Bora.

NO.HC.VII-10/2012/ 10679 /A. Shri Ashok Kumar Bora, Member, MACT, Dhubri is transferred and posted as Additional District and Sessions Judge, Rangia, which is converted to regular Court, vice Shri Khagen Dohotia reverted to Grade-II of the Assam Judicial Service.

Shri Bora will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10680 /A. Shri Sanjeev Kumar Sharma, Additional District and Sessions Judge, Cachar, Silchar is posted as District and Sessions Judge, Cachar, Silchar, vice Shri Bishnu Debnath transferred.

Shri Sharma will hand over charge of his Court and Office to the Civil Judge & Asstt. Sessions Judge, NO.1, Cachar, Silchar and join his new assignment on 31.12.2012 or within 7(seven) days thereafter.

NO.HC.VII-10/2012/ 10681 /A. Shri Abhijit Bhattacharyya, Additional District and Sessions Judge, Dibrugarh is transferred and posted as District and Sessions Judge, Jorhat, vice Smti Selina Begum transferred.

Shri Bhattacharyya will hand over charge of his Court and Office to the Civil Judge & Asstt. Sessions Judge, Dibrugarh and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10682 /A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers of the Assam Judicial Service, as the Sessions Judges of the Sessions Divisions with Head-quarters as shown against their names to exercise such powers within the local limits of their jurisdiction with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	Sessions Division	Head-quarters
1.	Shri Ikramul Hussain	Morigaon	Morigaon
2.	Shri Sanjeev Kumar Sharma	Cachar	Silchar
3.	Shri Abhijit Bhattacharyya	Jorhat	Jorhat

NO.HC.VII-10/2012/ 10683 /A. Smti Joosmita Sarma, Member, MACT NO.III, Kamrup, Guwahati is posted as Additional District and Sessions Judge, NO.3, FTC Kamrup, Guwahati, which is converted to regular Court.

Smti Sarma will hand over charge of her Court and Office to the Member, MACT, NO-II, Kamrup, Guwahati and join her new assignment immediately.

NO.HC.VII-10/2012/ 10684 /A. Smti Susmita Phukan Khound, Member, MACT, Nagaon is transferred and posted against the post of Additional District and Sessions Judge, FTC, Nagaon, which is converted to a regular court.

Smti Phukan Khound will hand over charge of her Court and Office to Smti Selina Begum, Member, MACT designate, Nagaon and join her new assignment.

NO.HC.VII-10/2012/ 10685 /A. The High Court has been pleased to promote temporarily the following Officers in Grade-II of the Assam Judicial Service to Grade-I of the said Service in usual scale of pay and other allowances as admissible under the Rules and place them on probation as per Rules:-

1. Shri Siddartha Pratim Moitra, Chief Judicial Magistrate, Kamrup, Guwahati
2. Smti Mitali Thakuria, Counsellor, Family Court, Kamrup, Guwahati
3. Shri Mridul Kumar Kalita, Joint Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. Smti Ranima Gogoi, Addl. District and Sessions Judge, Fast Track Court, Barpeta
5. Shri Satyajit Khound, Chief Judicial Magistrate, Dhubri
6. Shri Pratim Kumar Bora, Chief Judicial Magistrate- cum- Civil Judge, Udalguri
7. Shri Prasanta Buragohain, Chief Judicial Magistrate, Golaghat
8. Smti Indira Barman, Civil Judge & Asstt. Sessions Judge, NO.1, Kamrup, Guwahati
9. Shri Nitendra Nath Das, Addl. District and Sessions Judge, Fast Track Court, Sivasagar

10. Smti Anubha Das, Chief Judicial Magistrate, Tinsukia

NO.HC.VII-10/2012/ **10686** /A. On their promotion to Grade-I of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such :-

SI. NO.	Name of the Officers	Designation and place of posting	Head-quarters
1.	Shri Siddartha Pratim Moitra	Additional District and Sessions Judge, Cachar, Silchar	Silchar
2.	Smti Mitali Thakuria	Additional District and Sessions Judge, FTC Darrang, Mangaldoi (converted to regular Court.)	Mangaldoi
3.	Smti Ranima Gogoi	Additional District and Sessions Judge, Barpeta FTC (converted to regular Court)	Barpeta
4.	Shri Satyajit Khound	Additional District and Sessions Judge, Biswanath Chariali FTC (converted to regular Court)	Biswanath Chariali
5.	Shri Pratim Kumar Bora	Additional District and Sessions Judge, FTC Hojai (converted to regular Court)	Hojai
6.	Shri Prasanta Buragohain	Additional District and Sessions Judge, NO.1 FTC, Tinsukia (converted to regular Court)	Tinsukia
7.	Smti Indira Barman	Additional District and Sessions Judge, NO.IV FTC, Kamrup, Guwahati (converted to regular Court)	Guwahati
8.	Shri Nitendra Nath Das	Additional District and Sessions Judge, Sivasagar FTC (converted to regular Court)	Sivasagar
9.	Smti Anubha Das	Additional District and Sessions Judge, NO.2 FTC, Tinsukia (converted to regular Court)	Tinsukia

NO.HC.VII-10/2012/ **10687** /A. The posting order of Shri Mridul Kumar Kalita, Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati on promotion to Grade-I of the Assam Judicial Service has been issued separately, vide High Court Notification No.HC.VII-339/2012/10573/A, dated 12.12.2012.

NO.HC.VII-10/2012/ **10688** /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted temporarily from

Grade-II to Grade-I of the Assam Judicial Service and place them on probation as per Rules as Addl. District and Sessions Judges of the Sessions Divisions with Head-quarters as shown below against their names to exercise such power within the local limits of their respective jurisdiction with effect from the date of assuming charges as such:-

Sl. NO.	Name of the Officers	Sessions Divisions	Head-quarters
1.	Smti Joosmita Sarma	Kamrup	Guwahati
2.	Smti Susmita Phukan Khound	Nagaon	Nagaon
3.	Shri Siddartha Pratim Moitra	Cachar	Silchar
4.	Smti Mitali Thakuria	Darrang	Mangaldoi
5.	Smti Ranima Gogoi	Barpeta	Barpeta
6.	Shri Satyajit Khound	Biswanath Chariali	Biswanath Chariali
7.	Shri Pratim Kumar Bora	Hojai	Hojai
8.	Shri Prasanta Buragohain	Tinsukia	Tinsukia
9.	Smti Indira Barman	Kamrup	Guwahati
10.	Shri Nitendra Nath Das	Sivasagar	Sivasagar
11.	Smti Anubha Das	Tinsukia	Tinsukia

NO.HC.VII-10/2012/ 10689 /A. In view of the Notification NO. JDJ (E) 22/2001/275 dated 29.09.2012 published on 10.12.2012 in the Assam Gazette in compliance of the Order dated 19th April, 2012 passed by the Hon'ble Supreme Court of India in connection with Transferred Case (Civil) NO.22 of 2001 (Brij Mohan Lal Versus Union of India & Ors) and also in view of the decision of the Govt. of Assam for continuation of the existing Fast Track Courts of Assam as permanent regular Court of Additional District and Sessions Judge (F.T.C.), the following Officers in the Fast Track Courts in Assam are reverted to Grade-II of the Assam Judicial Service:-

1. Shri Anil Kumar Sarmah, Addl. District and Sessions Judge, Fast Track Court, Lakhimpur, North Lakhimpur
2. Shri Khagen Dohotia, Addl. District and Sessions Judge, Fast Track Court, Rangia
3. Smti Dipali Bhuyan, Addl. District and Sessions Judge, Fast Track Court, Darrang, Mangaldoi
4. Shri Anup Narayan Ghosh, Addl. District and Sessions Judge, Fast Track Court, Karimganj
5. Shri Binod Chandra Das, Addl. District and Sessions Judge, Fast Track Court, Bongaigaon
6. Smti Rina Hazarika, Addl. District and Sessions Judge, Fast Track Court, Dibrugarh
7. Shri Sutham Das, Addl. District and Sessions Judge, Fast Track Court, Hojai
8. Shri Dulal Mech, Addl. District and Sessions Judge, Fast Track Court, Nagaon
9. Smti Seema Das, Addl. District and Sessions Judge, Fast Track Court, Biswanath Chariali
10. Smti Jolly Moni Sarmah, Addl. District and Sessions Judge, Fast Track Court, NO.2, Kamrup, Guwahati

NO.HC.VII-10/2012/ 10690 /A. On his reversion to Grade-II from Grade-I(Adhoc) of the Assam Judicial Service, Shri Anil Kumar Sarma, is posted as Additional Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, vice Shri Syed Imdadur Rahman already transferred.

Shri Sarma will hand over charge of his Court and Office to the District and Sessions Judge, Lakhimpur, North Lakhimpur and join his new assignment immediately.

NO.HC.VII-10/2012/ 10691 /A. On his reversion to Grade-II from Grade-I(Adhoc) of the Assam Judicial Service, Shri Khagen Dohotia is transferred and posted as Civil Judge and Assistant Sessions Judge, Jorhat, vice Shri Saiful Islam transferred.

Shri Dohotia will hand over charge of his Court and Office to the Seniormost Additional District and Sessions Judge, Kamrup, Guwahati and join his new assignment immediately.

NO.HC.VII-10/2012/ 10692 /A. On her reversion to Grade-II from Grade-I(Adhoc) of the Assam Judicial Service, Smti Dipali Bhuyan is transferred and posted as Civil Judge and Assistant Sessions Judge, Barpeta, vice Smti Roushan Ara Rahman posted at the same station as Chief Judicial Magistrate.

Smti Bhuyan will hand over charge of her Court and Office to the District and Sessions Judge, Darrang, Mangaldoi and proceed to join her new assignment immediately.

NO.HC.VII-10/2012/ 10693 /A. On his reversion to Grade-II from Grade-I(Adhoc) of the Assam Judicial Service, Shri Anup Narayan Ghosh is transferred and posted as Civil Judge and Assistant Sessions Judge, Hailakandi, vice Shri Jitu Mani Barman already transferred.

Shri Ghosh will hand over charge of his Court and Office to the District and Sessions Judge, Karimganj and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10694 /A. On his reversion to Grade-II from Grade-I(Adhoc) of the Assam Judicial Service, Shri Binod Chandra Das is transferred and posted as Counsellor, Family Court, Cachar, Silchar, vice Smti Parinita Barman Sangma compulsorily retired.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Bongaigaon and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10695 /A. On her reversion to Grade-II from Grade-I(Adhoc) of the Assam Judicial Service, Smti Rina Hazarika is transferred and posted as Civil Judge and Assistant Sessions Judge, Tinsukia, vice Shri Nogen Senabaya Deori posted at the same station as Chief Judicial Magistrate.

Smti Hazarika will hand over charge of her Court and Office to the Civil Judge and Assistant Sessions Judge, Dibrugarh and proceed to join her new assignment immediately.

NO.HC.VII-10/2012/ 10696 /A. On his reversion to Grade-II from Grade-I(Adhoc) of the Assam Judicial Service, Shri Sutham Das is transferred and posted as Civil Judge and Assistant Sessions Judge, Bongaigaon, vice Smti Gita Baishya Changkakati transferred.

Shri Das will hand over charge of his Court and Office to the Seniormost Additional District and Sessions Judge, Nagaon and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10697 /A. On his reversion to Grade-II from Grade-I(Adhoc) of the Assam Judicial Service, Shri Dulal Mech is transferred and posted against the newly created post of Additional Chief Judicial Magistrate, Darrang, Mangaldoi.

Shri Mech will hand over charge of his Court and Office to the Seniormost Additional District and Sessions Judge, Nagaon and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10698 /A. On her reversion to Grade-II from Grade-I(Adhoc) of the Assam Judicial Service, Smti Seema Das is transferred and posted as Additional Chief Judicial Magistrate, Tinsukia, vice Shri Nayan Shankar Baruah transferred.

Smti Das will hand over charge of her Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join her new assignment immediately.

NO.HC.VII-10/2012/ 10699 /A. On her reversion to Grade-II from Grade-I(Adhoc) of the Assam Judicial Service, Smti Jolly Moni Sarmah is transferred and posted as Civil Judge and Assistant Sessions Judge, Sonitpur, Tezpur, vice Shri Mahendra Kalita transferred.

Smti Sarmah will hand over charge of her Court and Office to the Senior most Additional District and Sessions Judge, Kamrup, Guwahati and proceed to join her new assignment immediately.

NO.HC.VII-10/2012/ 10700 /A. Shri Saiful Islam, Civil Judge and Assistant Sessions Judge, Jorhat is transferred and posted as Counsellor, Family Court, Kamrup, Guwahati, vice Smti Mitali Thakuria transferred on promotion.

Shri Islam will hand over charge of his Court and Office to Shri Khagen Dohotia, Civil Judge and Assistant Sessions Judge designate, Jorhat and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10701 /A. Shri Dipak Changkakati, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati is transferred and posted as Civil Judge and Assistant Sessions Judge, Dhubri, vice Shri Paban Chandra Kalita, posted at the same station as Chief Judicial Magistrate.

In anticipation of his release by the Government of Assam, Shri Changkakati will hand over charge of his Office to a Senior Officer in the Political Department, Government of Assam and join his new assignment immediately.

NO.HC.VII-10/2012/ 10702 /A. Shri Jalal Uddin Ahmed, Chief Judicial Magistrate, Dhemaji is transferred and posted as Civil Judge and Assistant Sessions Judge No.1, Kamrup, Guwahati, vice Smti Indira Barman transferred on promotion.

Shri Ahmed will hand over charge of his Court and Office to the Additional Chief Judicial Magistrate, Dhemaji and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10703 /A. Smti Gita Baishya Changkakati, Civil Judge and Assistant Sessions Judge, Bongaigaon is transferred and posted as Civil Judge and Assistant Sessions Judge, Kokrajhar, vice Smti Arunima Deka already transferred.

Smti Baishya Changkakati will hand over charge of her Court and Office to the District and Sessions Judge, Bongaingaon and proceed to join at her new place of posting immediately.

NO.HC.VII-10/2012/ 10704 /A. Shri Pranjal Bora, Chief Judicial Magistrate, Morigaon is transferred and posted as Chief Judicial Magistrate, Dhemaji, vice Shri Jalal Uddin Ahmed transferred.

Shri Bora will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate(S), Morigaon and proceed to join at his new place of posting immediately.

NO.HC.VII-10/2012/ 10705 /A. Shri Manwar Ali, Chief Judicial Magistrate, Jorhat is transferred and posted as Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, vice Shri Sanjoy Hazarika transferred.

Shri Ali will hand over charge of his Court and Office to the Additional Chief Judicial Magistrate, Jorhat and proceed to join at his new place of posting immediately.

NO.HC.VII-10/2012/ 10706 /A. Shri Mahendra Kalita, Civil Judge and Assistant Sessions Judge, Sonitpur, Tezpur is transferred and posted as Chief Judicial Magistrate-cum-Civil Judge, Udalguri, vice Shri Pratim Kumar Bora transferred on promotion.

Shri Kalita will hand over charge of his Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10707 /A. Smti Malaya Deb Dey, Chief Judicial Magistrate, Goalpara is posted as Civil Judge and Assistant Sessions Judge, Goalpara, vice Smti Sharmila Bhuyan already transferred.

Smti Deb Dey will hand over charge of her Court and Office to the Judicial Magistrate, 1st Class, Goalpara and join her new assignment immediately.

NO.HC.VII-10/2012/ 10708 /A. Shri Madhurjya Narayan, Chief Judicial Magistrate, Barpeta is transferred and posted as Chief Judicial Magistrate, Goalpara, vice Smti

Malaya Deb Dey posted at the same station as Civil Judge and Assistant Sessions Judge.

Shri Narayan will hand over charge of his Court and Office to the Additional Chief Judicial Magistrate, Barpeta and proceed to join his at his new place of posting immediately.

NO.HC.VII-10/2012/ 10709 /A. Shri Darak Ullah, Joint Registrar (Vigilance & Establishment), Gauhati High Court, Guwahati is transferred and posted as Chief Judicial Magistrate, Jorhat, vice Shri Manwar Ali transferred.

Shri Ullah will hand over charge of his Office to the Registrar (Vigilance), Gauhati High Court, Guwahati and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10710 /A. Shri Nogen Senabaya Deori, Civil Judge and Assistant Sessions Judge, Tinsukia is posted as Chief Judicial Magistrate, Tinsukia, vice Smti Anubha Das transferred on promotion.

Shri Senabaya Deori will hand over charge of his Court and Office to the District and Sessions Judge, Tinsukia and join his new assignment immediately.

NO.HC.VII-10/2012/ 10711 /A. Shri Paban Chandra Kalita, Civil Judge and Assistant Sessions Judge, Dhubri is posted as Chief Judicial Magistrate, Dhubri, vice Shri Satyajit Khound transferred on promotion.

Shri Kalita will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and join his new assignment immediately.

NO.HC.VII-10/2012/ 10712 /A. Smti Roushan Ara Rahman, Civil Judge and Assistant Sessions Judge, Barpeta is posted as Chief Judicial Magistrate, Barpeta, vice Shri Madhurjya Narayan transferred.

Smti Rahman will hand over charge of her Court and Office to the District and Sessions Judge, Barpeta and join her new assignment immediately.

NO.HC.VII-10/2012/ 10713 /A. Shri Utpal Rajkhowa, Additional Chief Judicial Magistrate, Nagaon is transferred and posted as Chief Judicial Magistrate, Morigaon, vice Shri Pranjal Bora transferred.

Shri Rajkhowa will hand over charge of his Court and Office to the Chief Judicial Magistrate, Nagaon and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10714 /A. Shri Dipankar Bora, Additional Chief Judicial Magistrate, Dibrugarh is transferred and posted as Chief Judicial Magistrate, Kamrup, Guwahati, vice Shri Siddartha Pratim Moitra transferred on promotion.

Shri Bora will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dibrugarh and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10715 /A. Shri Lohit Kumar Saikia, Additional Chief Judicial Magistrate, Cachar, Silchar is transferred and posted against the vacant post of Additional Chief Judicial Magistrate, Morigaon.

Shri Saikia will hand over charge of his Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and proceed to join at his new place of posting immediately.

NO.HC.VII-10/2012/ 10716 /A. Shri Nayan Shankar Boruah, Additional Chief Judicial Magistrate, Tinsukia is transferred and posted as Chief Judicial Magistrate, Golaghat, vice Shri Prasanta Buragohain transferred on promotion.

Shri Baruah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10717 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, of the Assam Judicial Service as Chief Judicial Magistrates of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such :-

SI. NO.	Name of the Officers	Districts	Head-quarters
1.	Shri Mahendra Kalita	Udalguri	Udalguri
2.	Shri Darak Ullah	Jorhat	Jorhat
3.	Shri Nogen Senabaya Deori	Tinsukia	Tinsukia
4.	Shri Paban Chandra Kalita	Dhubri	Dhubri
5.	Smti Roushan Ara Rahman	Barpeta	Barpeta
6.	Shri Utpal Rajkhowa	Morigaon	Morigaon
7.	Shri Dipankar Bora	Kamrup	Guwahati
8.	Shri Nayan Shankar Baruah	Golaghat	Golaghat

NO.HC.VII-10/2012/ 10718 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers of the Assam Judicial Service as Asstt. Sessions Judges and to post them as Civil Judge and Asstt. Sessions Judges of the District and Sessions Divisions with Head-quarters as shown below against their names with effect from the date of taking over charge as such :-

SI. NO.	Name of the Officers	Districts	Head-quarters
1.	Shri Anup Narayan Ghosh	Hailakandi	Hailakandi
2.	Smti Jolly Moni Sarmah	Sonitpur	Tezpur
3.	Shri Dipak Changkakati	Dhubri	Dhubri
4.	Smti Malaya Deb Dey	Goalpara	Goalpara

NO.HC.VII-10/2012/ 10719 /A. The High Court has been pleased to promote temporarily the following Officers in Grade-III of the Assam Judicial Service to Grade-II of the said Service in usual scale of pay and other allowances as admissible under the Rules and place them on probation as per Rules:-

1. Shri Nasim Akhtar, Sub-Divisional Judicial Magistrate (S), Sivasagar
2. Shri Kuntal Sarma Pathak, Sub-Divisional Judicial Magistrate (S), Goalpara
3. Shri Roushan Lal, Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur
4. Shri Biprajit Roy, Sub-Divisional Judicial Magistrate (M), Hojai
5. Shri Kaushik Hazarika, Sub-Divisional Judicial Magistrate (S), Lakhimpur, North Lakhimpur
6. Shri Chandranshu Chaturvedy, Sub-Divisional Judicial Magistrate (S), Kokrajhar
7. Shri Pijush Pratim Bairagi, Judicial Magistrate, 1st Class, Dibrugarh

NO.HC.VII-10/2012/ 10720 /A. In exercise of the powers conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, of the Assam Judicial Service as Addl. Chief Judicial Magistrates of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such :-

SI. NO.	Name of the Officers	Districts	Head-quarters
1.	Shri Nasim Akhtar	Dibrugarh	Dibrugarh
2.	Shri Roushan Lal	Nagaon	Nagaon
3.	Shri Biprajit Roy	Goalpara	Goalpara
4.	Shri Kaushik Hazarika	Cachar	Silchar
5.	Shri Chandranshu Chaturvedy	Sivasagar	Sivasagar (against the newly created post)
6.	Shri Pijush Pratim Bairagi	Golaghat	Golaghat

NO.HC.VII-10/2012/ 10721 /A. The posting order of Shri Kuntal Sarma Pathak, Sub-Divisional Judicial Magistrate (S), Goalpara on promotion to Grade-II of the Assam

Judicial Service has been issued separately, vide High Court Notification No.HC.VII-339/2012/10575/A, dated 12.12.2012.

NO.HC.VII-10/2012/ **10722** /A. In exercise of the powers, conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Officers in Grade-III of the Assam Judicial Service as Sub- Divisional Judicial Magistrates (M)/ Sub- Divisional Judicial Magistrate (S) and to post them on transfer as Sub- Divisional Judicial Magistrate (M)/ at the stations / Head-quarters in the Districts as shown below against their names from the date of taking over charge as such:-

Sl. NO.	Name of the Officers	Designation	District	Head-quarters
1.	Shri Anurag Jintoo Borah	Sub-Divisional Judicial Magistrate(M), Hojai	Nagaon	Hojai
2.	Shri Mukul Chetia	Sub-Divisional Judicial Magistrate(M), Gossaigaon	Kokrajhar	Gossaigaon

NO.HC.VII-10/2012/ **10723** /A. Shri Rajesh Kumar Todi, Munsiff No.1, Hailakandi is transferred and posted as Munsiff No.2, Barpeta, vice Smti Panchali Shyam.

Shri Todi will hand over charge of his Court and Officer to the District and Sessions Judge, Hailakandi and proceed to join at his new place of posting immediately.

NO.HC.VII-10/2012/ **10724** /A. Shri Abhijeet Kumar Barurah, Munsiff No.2, Darrang, Mangaldoi is transferred and posted as Munsiff No.1, Darrang Mangaldoi, vice Smti Munmun B. Sarma has already been posted at the same station as Sub-Divisional Judicial Magistrate(S).

Shri Baruah will hand over charge of his Court and Office to the District and Sessions Judge, Darrang, Mangaldoi and join his new assignment immediately.

NO.HC.VII-10/2012/ **10725** /A. Smti Monmee Sarma, Judicial Magistrate, 1st Class, Nagaon is transferred and posted as Under Secretary, Assam State Legal Services Authority, Guwahati, vice Smti Jyotshna Das transferred.

In anticipation of her appointment by the Govt. of Assam Smti Sarma will hand over charge of her Court and Office to the Chief Judicial Magistrate, Nagaon and proceed to join her new assignment immediately.

NO.HC.VII-10/2012/ **10726** /A. Smti Jyotshna Das, Under Secretary, Assam State Legal Services Authority, Guwahati is transferred and posted as Judicial Magistrate, 1st Class, Morigaon, vice Smti Barnani Goswami transferred.

In anticipation of her release by the Govt. of Assam, Smti Das will hand over charge of her Office to the Member Secretary, Assam State Legal Services Authority, Guwahati and proceed to join her new assignment immediately.

NO.HC.VII-10/2012/ **10727** /A. Shri Nur Muhammad Abdullah Ahmed Mr., Judicial Magistrate, 1st Class, Dibrugarh is transferred and posted as Munsiff No.1, Cachar, Silchar, vice Shri Akhtabul Ala transferred.

Shri Ahmed will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dibrugarh and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ **10728** /A. Shri Narayan Kuri, Munsiff No.1, Karimganj is transferred and posted as Judicial Magistrate, 1st Class, Tinsukia, vice Shri Motilal Das transferred.

Shri Kuri will hand over charge of his Court and Office to the District and Sessions Judge, Karimganj and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10729 /A. Shri Nishanta Goswami, Munsiff No.2, Nagaon is transferred and posted as Munsiff No.1, Dibrugarh, vice Shri Mukul Chetia transferred.

Shri Goswami will hand over charge of his Court and Office to the Civil Judge and Assistant Sessions Judge, Nagaon and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10730 /A. Shri Abdul Kader, Judicial Magistrate, 1st Class, Cachar, Silchar is transferred and posted as Judicial Magistrate, 1st Class, Dibrugarh, vice Shri Nur Muhammad Abdullah Ahmed Mr. transferred.

Shri Kader will hand over charge of his Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and proceed to join at his new place of posting immediately.

NO.HC.VII-10/2012/ 10731 /A. Smti Ipsita Borthakur, Judicial Magistrate, 1st Class, Darrang, Mangaldoi is transferred and posted as Judicial Magistrate, 1st Class, Cachar, Silchar, vice Shri Nayan Jyoti Dutta transferred.

Smti Borthakur will hand over charge of her Court and Office to the Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join at her new place of posting immediately.

NO.HC.VII-10/2012/ 10732 /A. Smti Mamta Bhadani, Munsiff No.2, Dibrugarh is transferred and posted as Munsiff No.2-cum-Judicial Magistrate, 1st Class, Sivasagar, vice Shri Abhizeet Kashyap transferred.

Smti Bhadani will hand over charge of her Court and Office to the Civil Judge and Assistant Sessions Judge, Dibrugarh and proceed to join at her new place of posting immediately.

NO.HC.VII-10/2012/ 10733 /A. Shri Bankim Sarma, Munsiff, Hojai is transferred and posted as Special Railway Magistrate, 1st Class, Kamrup, Guwahati, vice Shri Rajneesh Bora already transferred.

Shri Sarma will hand over charge of his Court and Office to the Civil Judge and Assistant Sessions Judge, Nagaon and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10734 /A. Smti Bipaakkhi Borthakur, Judicial Magistrate, 1st Class, Jorhat is transferred and posted as Munsiff No.2, Dibrugarh, vice Smti Mamta Bhadani transferred.

Smti Borthakur will hand over charge of her Court and Office to the Additional Chief Judicial Magistrate, Jorhat and proceed to join her new assignment immediately.

NO.HC.VII-10/2012/ 10735 /A. Shri Bhupen Kumar Nath, Munsiff No.1, Jorhat is transferred and posted as Judicial Magistrate, 1st Class, Kamrup, Guwahati, vice Smti Chitra Rani Saikia transferred.

Shri Nath will hand over charge of his Court and Office to the Seniormost Officer at the Station and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10736 /A. Shri Kaushik Kumar Sharma, Deputy Registrar(Judicial), Gauhati High Court, Guwahati is transferred and posted as Judicial Magistrate 1st Class, Jorhat, vice Smti Bipaakkhi Borthakur transferred.

Shri Sharma will hand over charge of his Office to the Registrar (Judicial), Gauhati High Court, Guwahati and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10737 /A. Shri Mishbahul Hassan Ansari, Munsiff No.1, Golaghat is transferred and posted as Judicial Magistrate, 1st Class, Darrang, Mangaldoi, vice Smti Ipsita Borthakur transferred.

Shri Ansari will hand over charge of his Court and Office to the District and Sessions Judge, Golaghat and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10738 /A. Shri Chaturjya Prasad Talukdar, Munsiff No.2, Nalbari is transferred and posted as Judicial Magistrate, 1st Class, Nagaon, vice Smti Kangki Rani Deka transferred.

Shri Talukdar will hand over charge to the Civil Judge and Assistant Station Judge, Nalbari and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10739 /A. Smti Chitra Rani Saikia, Judicial Magistrate, 1st Class, Kamrup, Guwahati is transferred and posted as Munsiff No.1, Sonitpur, Tezpur, vice Shri Kiran Lal Baishnab transferred.

Smti Saikia will hand over charge of her Court and Office to the Additional Chief Judicial Magistrate, Kamrup, Guwahati and proceed to join her new assignment immediately.

NO.HC.VII-10/2012/ 10740 /A. Smti Kangki Rani Deka, Judicial Magistrate, 1st Class, Nagaon is transferred and posted as Judicial Magistrate, 1st Class, Sivasagar, vice Shri Parvez Ahsan Choudhury transferred.

Smti Deka will hand over charge of her Court and Office to the Chief Judicial Magistrate, Nagaon and proceed to join at her new place of posting immediately.

NO.HC.VII-10/2012/ 10741 /A. Shri Kiran Lal Baishnab, Munsiff No.1, Sonitpur, Tezpur is transferred and posted as Munsiff No.1, Hailakandi, vice Shri Rajesh Kumar Todi transferred.

Shri Baishnab will hand over charge of his Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join at his new place of posting immediately.

NO.HC.VII-10/2012/ 10742 /A. Shri Anup Khanal, Munsiff No.2, Karimganj is transferred and posted as Munsiff, Hojai, vice Shri Bankim Sarma transferred.

Shri Khanal will hand over charge of his Court and office to the District and Sessions Judge, Karimganj and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10743 /A. Shri Pranab Sarma, Judicial Magistrate, 1st Class, Darrang, Mangaldoi is transferred and posted as Judicial Magistrate, 1st Class, Cachar, silchar, vice Shri Abdul Kader transferred.

Shri Sarma will hand over charge of his Court and Office to the Chief Judicial Magistrate, Darrang Mangaldoi and proceed to Join at his new place of posting immediately.

NO.HC.VII-10/2012/ 10744 /A. Smti Sujata Dutta, Judicial Magistrate, 1st Class, Nalbari is transferred and posted as Judicial Magistrate, 1st Class, Nagaon, vice Smti Monmee Sarma transferred.

Smti Dutta will hand over charge of her Court and Office to the Chief Judicial Magistrate, Nalbari and proceed to join at her new place of posting immediately.

NO.HC.VII-10/2012/ 10745 /A. Shri Nayan Jyoti Dutta, Judicial Magistrate, 1st Class, Cachar, Silchar is transferred and posted as Munsiff No.1, Golaghat, vice Shri Mishbahul Hassan Ansari transferred.

Shri Dutta will hand over charge of his Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10746 /A. Shri Nayan Jyoti Sarma, Munsiff-cum-Judicial Magistrate, 1st Class, Bajali is transferred and posted as Judicial Magistrate 1st Class, Dhubri, vice Smti Himakshi Thakuria Buragohain transferred.

Shri Sarma will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10747 /A. Shri Akhtabul Ala, Munsiff No.1, Cachar, Silchar is transferred and posted as Judicial Magistrate, 1st Class, Dhubri vice Shri Nabajit Bhatta transferred.

Shri Ala will hand over charge of his Court and Office to the Civil Judge and Assistant Sessions Judge, No.1 and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10748 /A. Shri Abhizeet Kashyap, Munsiff No.2-cum-Judicial Magistrate, 1st Class, Sivasagar is transferred and posted as Judicial Magistrate, 1st Class, Hailakandi, vice Shri Arup Jyoti Baishya transferred.

Shri Kashyap will hand over charge of his Court and Office to the District and Sessions Judge, Sivasagar and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10749 /A. Smti Barnani Goswami, Judicial Magistrate, 1st Class, Morigaon is transferred and posted as Judicial Magistrate, 1st Class, Nalbari, vice Smiti Sujata Dutta transferred.

Smti Goswami will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate(S), Morigaon and proceed to join at her new place of posting immediately.

NO.HC.VII-10/2012/ 10750 /A. Smti Panchali Shyam, Munsiff No.2, Barpeta is transferred and posted as Judicial Magistrate, 1st Class, Sonitpur, Tezpur, vice Smti Moitri Dekadoloi transferred.

Smti Shyam will hand over charge of her Court and Office to the District and Sessions Judge, Barpeta and proceed to join her new assignment immediately.

NO.HC.VII-10/2012/ 10751 /A. Shri Parvez Ahsan Choudhury, Judicial Magistrate, 1st Class, Sivasagar is transferred and posted as Munsiff No.1, Karimganj, vice Shri Narayan Kuri transferred.

Shri Choudhury will hand over charge of his Court and Office to the Chief Judicial Magistrate, Sivasagar and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10752 /A. Shri Arup Jyoti Baishya, Judicial Magistrate, 1st Class, Hailakandi is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Sarupathar, vice Shri Nikunja Boro transferred.

Shri Baishya will hand over charge of his Court and Office to the Chief Judicial Magistrate, Hailakandi and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10753 /A. Shri Nabajit Bhatta, Judicial Magistrate, 1st Class, Dhubri is transferred and posted as Munsiff No.4, Kamrup, Guwahati, vice Smti Achma Rahman transferred.

Shri Bhatta will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dhubri and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10754 /A. Smti Moitri Dekadoloi, Judicial Magistrate, 1st Class, Sonitpur, Tezpur is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Bajali, vice Shri Nayan Jyoti Sarma transferred.

Smti Dekadoloi will hand over charge of her Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join her new assignment immediately.

NO.HC.VII-10/2012/ 10755 /A. Shri Ajoy Kumar Basumatary, Judicial Magistrate, 1st Class, Dhemaji is transferred and posted as Munsiff No.1, Lakhimpur, North Lakhimpur, vice Shri Ranjan Brahma transferred.

Shri Basumatary will hand over charge of his Court and Office to the Additional Chief Judicial Magistrate, Dhemaji and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10756 /A. Shri Motilal Das, Judicial Magistrate, 1st Class, Tinsukia is transferred and posted as Munsiff No.2, Karimganj, vice Shri Anup Khanal transferred.

Shri Das will hand over charge of his Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10757 /A. Shri Ranjan Brahma, Munsiff No.1, Lakhimpur, North Lakhimpur is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Sonari, vice Smti Nilakshi Lahkar transferred.

Shri Brahma will hand over charge of his Court and Office to the Civil Judge and Assistant Sessions Judge, Lakhimpur, North Lakhimpur and proceed to join at his new place of posting immediately.

NO.HC.VII-10/2012/ 10758 /A. Shri Obang Mize, Munsiff, No.1, Kokrajhar, is transferred and posted as Judicial Magistrate, 1st Class, Dhemaji, vice Shri Ajoy Kumar Basumatary transferred.

Shri Mize will hand over charge to the District and Sessions Judge, Kokrajhar and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 10759 /A. Shri Nikunja Boro, Munsiff-cum-Judicial Magistrate, 1st Class, Sarupathar is transferred and posted as Munsiff No.1, Kokrajhar, vice Shri Obang Mize transferred.

Shri Boro will hand over charge of his Court and Office to the District and Sessions Judge, Golaghat and proceed to join as his new place of posting immediately.

NO.HC.VII-10/2012/ 10760 /A. Smti Himakshi Thakuria Buragohain, Judicial Magistrate, 1st Class, Dhubri is transferred and posted as Munsiff No.2, Nagaon, vice Smti Monmee Sarma transferred.

Smti Thakuria Buragohain will hand over charge to the Chief Judicial Magistrate, Dhubri and proceed to join her new assignment immediately.

NO.HC.VII-10/2012/ 10761 /A. Smti Achma Rahman, Munsiff No.4, Kamrup, Guwahati is transferred and posted as Munsiff No.1, Jorhat, vice Shri Bhupen Kumar Nath transferred.

Smti Rahman will hand over charge of her Court and Officer to the Senior most Additional District and Sessions Judge, Kamrup, Guwahati and proceed to join at her new place of posting immediately.

NO.HC.VII-10/2012/ 10762 /A. Smti Nilakshi Lahkar, Munsiff-cum-Judicial Magistrate, 1st Class, Sonari is transferred and posted as Judicial Magistrate, 1st Class, Darrang, Mangaldoi, vice Shri Pranab Sarma transferred.

Smti Lahkar will hand over charge of her Court and Office to the District and Sessions Judge, Sivasagar and proceed to join at her new place of posting immediately.

By Order,
Sd/- Robin Phukan
I/C REGISTRAR (VIGILANCE)

Memo No. HC.VII-10/2012/ 10763-10895 /A. Dated 13-12-2012

Copy to :-

1. L.R. and Secretary to the Govt.of Assam, Judicial Department, Dispur, Guwahati. He is requested to take necessary steps:-
 - (i) to appoint Shri Susil Kumar Sarma, as Presiding Officer, Industrial Tribunal, Dibrugarh and Smti Monmee Sarma as Under Secretary, Assam State Legal Services Authority, Guwahati.
 - (ii) to release Shri Dilip Kumar Mahanta from the post of L.R. & Secretary to the Govt. of Assam, Judicial Department, Shri Adhir Kumar Das from the post of Labour Court Guwahati and Shri Dipak Changkakati from the post of Secretary-cum-Registrar Office of the Lokayukata, Assam, Guwahati and Smti Jyotshna Das from the post of, Under Secretary, Assam State Legal Services Authority, Guwahati.
 - (iii) to invest Shri Ikramul Hussain, Shri Sanjeev Kumar Sharma and Shri Abhijit Bhattacharyya with the power of District Judge.

- (iv) to invest the following Officers with the powers of Additional District Judge

Smti Joosmita Sarma
 Smti Susmita Phukan Khound
 Shri Siddartha Pratim Moitra
 Smti Mitali Thakuria
 Smti Ranima Gogoi
 Shri Satyajit Khound
 Shri Pratim Kumar Bora
 Shri Prasanta Buragohain
 Smti Indira Barman
 Shri Nitendra Nath Das
 Smti Anubha Das

- (v) to invest the following Officers with the powers of Civil Judge

Shri Anup Narayan Ghosh
 Smti Jolly Moni Sarmah
 Shri Dipak Changkakati
 Smti Malaya Deb Dey

2. The Secretary to the Govt. of Assam, Labour and Employment Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Assam, Transport Department, Dispur, Guwahati.
4. The Secretary to the Govt. of Assam, Political Department, Dispur, Guwahati.
5. The Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
6. The Principal Accountant General, Assam, Maidamgaon, Guwahati.
7. The District and Sessions Judge, _____
8. The Judge, Designated Court, Assam, Guwahati
9. The Principal Judge, Family Court No. 1 & 2, Kamrup, Guwahati/ Cachar, Silchar
10. The Presiding Officer, Industrial Tribunal, Dibrugarh/ Guwahati/ Silchar
11. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
12. The Presiding Officer, STAT and Member, MACT, Kamrup, Guwahati
13. The Special Judge, Assam, Guwahati
14. The Special Judge, CBI, Assam, Guwahati
15. The Member Secretary, Assam State Legal Services Authority, Guwahati
16. The Member, MACT, _____
17. The Special Judge, Addl. CBI Court No. 1 & 2, Assam, Chandmari, Guwahati
18. Shri Dilip Kumar Mahanta, L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
19. Shri Adhir Kumar Das, Presiding Officer, Labour Court, Guwahati.
20. Smti. Rumi Kumari Phukan, District and Sessions Judge, Kamrup, Guwahati.
21. Shri Pradip Kumar Khanikar, District and Sessions Judge, Lakhimpur, North Lakhimpur.
22. Shri Akhtar Fun Ali Bora, Member-Secretary, Assam State Legal Services Authority, Guwahati.
23. Shri Mir Alfaz Ali, District and Sessions Judge, Dibrugarh.
24. Shri Bishnu Debnath, District and Sessions Judge, Cachar, Silchar.
25. Smti Rita Bora Saikia, Principal Judge, Family Court, Cachar, Silchar.
26. Smti Soneka Bora, Principal Judge, Family Court, No.1, Kamrup, Guwahati.
27. Smti Selina Begum, District and Sessions Judge, Jorhat.
28. Shri Pratap Chandra Das, District and Sessions Judge, Morigaon.
29. Shri Ikramul Hussain, Special Judge, CBI, Assam, Guwahati.
30. Shri Susil Kumar Sarma, District and Sessions Judge, Nalbari.
31. Shri Bidyut Kumar Sen, Member, MACT, Barpeta.
32. Shri Samarjit Dey, District and Sessions Judge, Nagaon.

33. Shri Ashok Kumar Bora, Member , MACT, Dhubri.
34. Shri Sanjeev Kumar Sharma, Additional District and Sessions Judge, Cachar, Silchar.
35. Shri Abhijit Bhattacharyya, Additional District and Sessions Judge, Dibrugarh.
36. Smti Joosmita Sarma, Member, MACT No.III, Kamrup, Guwahati.
37. Smti Susmita Phukan Khound, Member, MACT, Nagaon.
38. Shri Siddartha Pratim Moitra, Chief Judicial Magistrate, Kamrup, Guwahati. He will hand over charge of his Court and Office to the Additional Chief Judicial Magistrate, Kamrup, Guwahati and proceed to join his new assignment.
39. Smti Mitali Thakuria, Counsellor, Family Court, No.1, Kamrup, Guwahati. She will hand over charge of her Court and Office to the Principal Judge, Family Court, No.1, Kamrup, Guwahati and proceed to join her new assignment immediately.
40. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
41. Smti Ranima Gogoi, Additional District and Sessions Judge, Fast Track Court, Barpeta. She will hand over charge of her Court and Office to the District and Sessions Judge, Barpeta and join her new assignment immediately.
42. Shri Satyajit Khound, Chief Judicial Magistrate, Dhubri. He will hand over charge of his Court and Office to the Additional Chief Judicial Magistrate, Dhubri and proceed to join his new assignment immediately.
43. Shri Pratim Kumar Bora, Chief Judicial Magistrate-cum-Civil Judge, Udalguri. He will hand over charge of his Court and Office to the Seniormost Judicial Officer at the station and proceed to join his new assignment immediately.
44. Shri Prasanta Buragohain, Chief Judicial Magistrate, Golaghat. He will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate(S), Golaghat and proceed to join his new assignment immediately.
45. Smti Indira Barman, Civil Judge and Assistant Sessions Judge, No.1, Kamrup, Guwahati. She will hand over charge of her Court and Office to the Seniormost Additional District and Sessions Judge, Kamrup, Guwahati and join her new assignment immediately.
46. Shri Nitendra Nath Das, Additional District and Sessions Judge, Fast Trace Court, Sivasagar. He will hand over charge of his Court and Office to the District and Sessions Judge, Sivasagar and join his new assignment immediately.
47. Smti Anubha Das, Chief Judicial Magistrate, Tinsukia. She will hand over charge of her Court and Office to the Seniormost Judicial Officer at the station and join her new assignment immediately.
48. Shri Anil Kumar Sarmah, Additional District and Sessions Judge, Fast Track Court, Lakhimpur, North Lakhimpur.
49. Shri Khagen Dohotia, Additional District and Sessions Judge, Fast Track Court, Rangia.
50. Smti Dipali Bhuyan, Additional District and Sessions Judge, Fast Track Court, Darrang, Mangaldoi.
51. Shri Anup Narayan Ghosh, Additional District and Sessions Judge, Fast Track Court, Karimganj.
52. Shri Binod Chandra Das, Additional District and Sessions Judge, Fast Track Court, Bongaigaon.
53. Smti Rina Hazarika, Additional District and Sessions Judge, Fast Track Court, Dibrugarh.
54. Shri Sutham Das, Additional District and Sessions Judge, Fast Track Court, Hojai.
55. Shri Dulal Mech, Additional District and Sessions Judge, Fast Track Court, Nagaon.
56. Smti Seema Das, Additional District and Sessions Judge, Fast Track Court, Bishwanath Chariali.
57. Smti Jolly Moni Sarmah, Additional District and Sessions Judge, Fast Track Court, No.2, Kamrup, Guwahati.
58. The Joint Registrar (_____), Gauhati High Court, Guwahati.

59. The Chief Judicial Magistrate, _____
60. Shri Saiful Islam, Civil Judge and Assistant Sessions Judge, Jorhat.
61. Shri Dipak Changkakati, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati.
62. Shri Jalal Uddin Ahmed, Chief Judicial Magistrate, Dhemaji.
63. Smti Gita Baishya Changkakati, Civil Judge and Assistant Sessions Judge, Bongaigaon.
64. Shri Pranjal Bora, Chief Judicial Magistrate, Morigaon.
65. Shri Manwar Ali, Chief Judicial Magistrate, Jorhat.
66. Shri Mahendra Kalita, Civil Judge and Assistant Sessions Judge, Sonitpur, Tezpur.
67. Smti Malaya Deb Dey, Chief Judicial Magistrate, Goalpara.
68. Shri Madhurjya Narayan, Chief Judicial Magistrate, Barpeta.
69. Shri Darak Ullah, Joint Registrar (Vigilance & Establishment), Gauhati High Court, Guwahati.
70. Shri Nogen Senabaya Deori, Civil Judge and Assistant Sessions Judge, Tinsukia.
71. Shri Paban Chandra Kalita, Civil Judge and Assistant Sessions Judge, Dhubri.
72. Smti Roushan Ara Rahman, Civil Judge and Assistant Sessions Judge, Barpeta.
73. Shri Utpal Rajkhowa, Additional Chief Judicial Magistrate, Nagaon.
74. Shri Dipankar Bora, Additional Chief Judicial Magistrate, Dibrugarh.
75. Shri Lohit Kumar Saikia, Additional Chief Judicial Magistrate, Cachar, Silchar.
76. Shri Nayan Shankar Baruah, Additional Chief Judicial Magistrate, Tinsukia.
77. Shri Nasim Akhtar, Sub-Divisional Judicial Magistrate(S), Sivasagar. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Sivasagar and proceed to join his new assignment immediately.
78. Shri Kuntal Sarma Pathak, Sub-Divisional Judicial Magistrate(S), Goalpara.
79. Shri Roushan Lal, Sub-Divisional Judicial Magistrate(S), Sonitpur, Tezpur. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join his new assignment immediately.
80. Shri Biprajit Roy, Sub-Divisional Judicial Magistrate(M), Hojai. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Nagaon and proceed to join his new assignment immediately.
81. Shri Kaushik Hazarika, Sub-Divisional Judicial Magistrate(S), Lakhimpur, North Lakhimpur. He will hand over charge of his Court and Office to the Seniormost Judicial Officer at the station and proceed to join his new assignment immediately.
82. Shri Chandranshu Chaturvedy, Sub-Divisional Judicial Magistrate(S), Kokrajhar. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kokrajhar and proceed to join his new assignment immediately.
83. Shri Pijush Pratim Bairagi, Judicial Magistrate, 1st Class, Dibrugarh. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dibrugarh and proceed to join his new assignment immediately.
84. The Deputy Registrar (_____), Gauhati High Court, Guwahati
85. Shri Anurag Jintoo Bora, Judicial Magistrate, 1st Class, Hojai. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Nagaon and join his new assignment immediately.
86. Shri Mukul Chetia, Munsiff No.1, Dibrugarh. He will hand over charge of his Court and Office to the Civil Judge and Assistant Sessions Judge, Dibrugarh and proceed to join his new assignment immediately.
87. Shri Rajesh Kumar Todi, Munsiff No.1, Hailakandi.
88. Shri Abhijeet Kumar Baruah, Munsiff No.2, Darrang, Mangaldoi.
89. Smti Monmee Sarma, Judicial Magistrate, 1st Class, Nagaon.
90. Smti Jyotshan Das, Under Secretary, Assam State Legal Services Authority, Guwahati.
91. Shri Nur Muhammad Abdullah Ahmed Mr., Judicial Magistrate, 1st Class, Dibrugarh.
92. Shri Narayan Kuri, Munsiff No.1, Karimganj.
93. Shri Nishanta Goswami, Munsiff No.2, Nagaon.
94. Shri Abdul Kader, Judicial Magistrate, 1st Class, Cachar, Silchar.

95. Smti Ipsita Borthakur, Judicial Magistrate, 1st Class, Darrang, Mangaldoi.
96. Smti Mamta Bhadani, Munsiff No.2, Dibrugarh.
97. Shri Bankim Sarma, Munsiff, Hojai.
98. Smti Bipaakkhi Borthakur, Judicial Magistrate, 1st Class, Jorhat.
99. Shri Bhupen Kumar Nath, Munsiff No.1, Jorhat.
100. Shri Kaushik Kumar Sharma, Deputy Registrar (Judicial), Gauhati High Court, Guwahati.
101. Shri Mishbahul Hassan Ansari, Munsiff No.1, Golaghat.
102. Shri Chaturjya Prasad Talukdar, Munsiff No.2, Nalbari.
103. Smti Chita Rani Saikia, Judicial Magistrate, 1st Class, Kamrup, Guwahati.
104. Smti Kangki Rani Deka, Judicial Magistrate, 1st Class, Nagaon.
105. Shri Kiran Lal Baishnab, Munsiff No.1, Sonitpur, Tezpur.
106. Shri Anup Khanal, Munsiff No.2, Karimganj.
107. Shri Pranab Sarma, Judicial Magistrate, 1st Class, Darrang, Mangaldoi.
108. Smti Sujata Dutta, Judicial Magistrate, 1st Class, Nalbari.
109. Shri Nayan Jyoti Dutta, Judicial Magistrate, 1st Class, Cachar, Silchar.
110. Shri Nayan Jyoti Sarma, Munsiff-cum-Judicial Magistrate, 1st Class, Bajali.
111. Shri Akhtabul Ala, Munsiff No.1, Cachar, Silchar.
112. Shri Abhizeet Kashyap, Munsiff No.2-cum-Judicial Magistrate 1st Class, Sivasagar.
113. Smti Barnani Goswami, Judicial Magistrate, 1st Class, Morigaon.
114. Smti Panchali Shyam, Munsiff No.2, Barpeta.
115. Shri Parvez Ahsan Choudhury, Judicial Magistrate, 1st Class, Sivasagar.
116. Shri Arup Jyoti Baishya, Judicial Magistrate, 1st Class, Hailakandi.
117. Shri Nabajit Bhatta, Judicial Magistrate, 1st Class, Dhubri.
118. Smti Moitri Dekadoloi, Judicial Magistrate, 1st Class, Sonitpur, Tezpur.
119. Shri Ajoy Kumar Basumatary, Judicial Magistrate, 1st Class, Dhemaji
120. Shri Motilal Das, Judicial Magistrate, 1st Class, Tinsukia.
121. Shri Ranjan Brahma, Munsiff No.1, Lakhimpur, North Lakhimpur.
122. Shri Obang Mize, Munsiff No.1, Kokrajhar.
123. Shri Nikunja Boro, Munsiff-cum- Judicial Magistrate, 1st Class, Sarupathar.
124. Smti Himakshi Thakuria Buragohain, Judicial Magistrate, 1st Class, Dhubri.
125. Smti Achma Rahman, Munsiff No.4, Kamrup, Guwahati.
126. Smti Nilakshi Lahkar, Munsiff-cum-Judicial Magistrate, 1st Class, Sonari.
127. The Asstt. Registrar (_____), Gauhati High Court, Guwahati
128. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
129. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court Website.
130. The Superintendent (_____), Gauhati High Court, Guwahati
131. The Secretary, NEJOTI, Malibagan, Guwahati
132. The Judicial Magistrate, Hajo/ Tihu
133. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati
134. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

Handwritten Signature
13-12-12

I/C REGISTRAR (VIGILANCE)

Handwritten Signature
13/12/2012